

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1010
ANSWERED ON:17.07.2014
IRREGULARITIES UNDER MGNREGS
Patil Shri Shivaji Adhalrao;Singh Shri Bharat

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether various irregularities/ corruption cases in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme have come to the notice of the Government;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise and UT-wise; and
- (c) the action taken by the Government to check such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c) The Ministry has received 1969 complaints as on 30.6.2014 about implementation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). All these complaints are examined in consultation with the State Governments or by an independent enquiry by National Level Monitors. Based on the enquiry, 316 complaints have been closed after directing States to take action as per enquiry.